

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

Contempt Petition No.31/2002
in
Original Application No.644/2000

Dated this Thursday the 11th Day of April, 2002.

Hon'ble Shri Justice Birendra Dikshit, Vice Chairman.
Hon'ble Smt. Shanta Shastry, Member (Administrative)

Shri C.K. Bansode,
ACTI, C.Rly., Solapur,
R/o. Rly. Quarter No. RB II/12/2,
Modi, Near D.R.M. Office,
Solapur (M.S.) Pin-413 001. .. Petitioner

(By Advocate Shri R.D. Deharia)

Versus

1. Shri Omprakash,
Addl. Divisional Railway Manager,
Divisional Office, C.Rly.,
Solapur Pin - 413 001.
2. Shri K.N. Saxena,
Divisional Commercial Manager,
Divisional Office, C. Rly.,
Solapur Pin - 413001. .. Contemnors.

Order on Contempt Petition (Oral)
{ Per : Smt. Shanta Shastry, Member (A) }

This Contempt Petition is filed by the applicant alleging that the respondents have not complied with the orders/judgment dated 8.6.2001 in O.A.644/2000. The order passed by this Tribunal was that "In the circumstances, we are hereby of the opinion that till the documents asked for by the applicant, which are relevant to the issue are supplied, the disciplinary authority should not proceed with the chargesheet". The applicant submits that he has given a representations on 20.6.2001,

...2..

21.8.2001 and 25.21.2002 but so far he has not been supplied ^{the documents} ~~with~~. He also states that inquiry is not proceeded further.

2. In the circumstances, in our considered view there is no cotempt, accordingly the Contempt Petition is dismissed.

Shanta S

(Smt. Shanta Shastry)
Member (A)

B. Dikshit

(Birendra Dikshit)
Vice Chairman.

H.

dt. 11.4.2002.
order/Judgement despatched
to Applicant/Respondent (s)
~~on 24.4.2002.~~

PR
29/4